

SECTION II

RECORD OF PROCEEDINGS

No(s) . 5900/2012

(Arising out of impugned final judgment and order dated 22/05/2012 in CRLA No. 3000/2003 passed by the High Court Of Judicature at Allahabad)

Petitioner(s)

VERSUS

Respondent (s)

(with appln. (s) for permission to file additional documents and stay
and office report)
(For final disposal)

(With appln.(s) for stay and Office Report)

(With appln.(s) for stay and Office Report)

(With appln.(s) for exemption from filing O.T. and appln.(s) for
impleadment and appln.(s) for stay and Office Report)

Date : 29/02/2016 These petitions were called on for hearing today.

HON'BLE MR. JUSTICE ARUN MISHRA

Mr. Rajesh Kumar, Adv.

Date: 2016.03.01

Ms. Purnima Bhat, Adv.

Mr. Bhupesh Nanda,

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Mr. Uzmi Jameel Husain, Adv.

Mr. Adarsh Upadhyay, Adv.

Ms. Anu Gupta, Adv.

ORDER

At joint request, list on 15.03.2016.

(VINOD KUMAR)
COURT MASTER

(MADHU NARULA)
COURT MASTER